The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): We have thus far no legislation on that subject; this Parliament has not passed any legislation so far as extradition is concerned.

Shri Kamath: Government could have brought a Bill.

Shri Jawaharlal Nehru: That is true: a Bill is under consideration.

Sardar Iqbal Singh: May I know whether there is a regular gang of murderers who commit murders on our side and then go to Pakistan, and if so, have Government taken any steps to recover them?

Shri Anil K. Chanda: Our information is that they operate in gangs, sometimes many in number, sometimes less.

## COFFEE PLANTATION IN ORISSA

- \*2543. Shri Sanganna: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether Government have deputed any specialists recently to study and report on the possibility of Coffee Plantation in Orissa; and
- (b) if so, whether the report has been submitted and is under consideration of Government?

## The Minister of Commerce (Shri Karmarkar): (a) No, Sir.

(b) Does not arise.

I should like to add in my reply to
(a) that it is a fact that the Director
of Agriculture, Orissa, had deputed an
Assistant Botanist for training in coffee cultivation at the Coffee Research
Station at Balayahonnur. The officer
has now returned.

Shrimati Tarkeshwari Sinha: May I know whether Government have calculated the growing internal demand of coffee and if so whether Government are thinking in terms of having more plantations in our country?

Shri Karmarkar: I am happy to inform the hon. Member that our special officer is going round and trying to find out where coffee can be grown with advantage, not to areas where it could not grow.

DRAFT SECOND PLAN OF ASSAM STATE

- \*2545. Shri Debendra Nath Sarma: Will the Minister of Planning be pleased to state:
- (a) whether it is a fact that the sum allotted for Town-Planning by the State Government of Assam in the Draft Outline of State's Second Plan has been reduced to a meagre sum of rupees twenty four lakhs only; and
  - (b) if so, the reasons thereof?

## The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

- (b) The outlay originally proposed by the State Government was agreed to be scaled down due to high priority assigned to other programmes in the State Plan and the limited financial resources available.
- Shri Debendra Nath Sarma: May I know whether the sum of Rs. 24 lakhs would be sufficient for the entire State of Assam in the Second Five Year Plan period?
- Shri S. N. Mishra: The question is not of adequately covering the need in this respect, but of yielding place to programmes of higher priority.
- Shri Debendra Nath Sarma: Is there any possibility of increasing the amount under this head in proportion to the needs of the State?
- **Shri S. N. Mishra**: One cannot say about the future. but so far we do not contemplate any increase in this respect.
- Shri Debendra Nath Sarma: I want to know whether Government intend to increase the amount during this Second Plan period?
- Shri S. N. Mishra: I have already submitted that no such increase is contemplated at the present moment.